NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.156/BB/ 2017	-	Admission	Under rule 7 of IB	Triumph India Software Services Pvt Ltd Vs Corporation Bank

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

The matter is listed today for admission. Registry has raised objections. No representation for petition.

List it on 04.01.2018.

MEMBER (J)